

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 197 of 2010 &
IA No. 276 & 277 of 2010

Dated: 1st August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Solapur Bioenergy Systems (P) Ltd. ... Appellant (s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Gaurav Juneja
Mr. Sanjeev K Kapoor

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for R-1
Mr. Samir Nalik for R-2

ORDER

Heard learned Counsel for the parties. They are directed to file written submissions on or before 16.8.2011 after serving copy on the other side.

Judgment reserved.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK /RKT